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BENCH-I **NATIONAL COMPANY LAW TRIBUNAL**
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 129/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH JULY, 2018, 10:30 A.M.

Name of the Company		SREI Equipment Finance Ltd.-Vs- Maa Durga Thermal Power Company Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Shounak Mitra, Adv. } for Srei Equipment finance limited
Ms. Vaibhavi Pandey, Adv. }
Mr. Rajesh Kumar Agrawal, IRP — R K Agrawal 6/7/2018

Vaibhavi 6/7/18

ORDER

The Ld. Counsel for the Petitioner is present. Ld. Interim Resolution Professional is present.

Ld. Resolution Professional entered appearance and filed the first progress report.

For filing further progress report, list it on 20/08/2018.

Sd

(Jinan K.R.)
Member (J)